

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No.44 /TT/2013

Date:31.10.2013

The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of transmission tariff for assets under Transmission System associated with Pallatana Gas Based Power Project and Bongaigaon Thermal Power Station in NER for 2009-14

Sir,

I am directed to refer to the Commission's earlier letter dated 15.3.2013 seeking certain information by 15.4.2013 and to say that the information is still awaited. It is requested that the **aforsaid information along with the following further information** may kindly be sent on affidavit, with advance copy to the respondents/beneficiaries, latest by 22.11.2013:-

1. The DOCO letters of all the assets which are commissioned;
2. Nomenclature of Asset 3 in the petition is "LILO of 132 kV S/C Ningthoukhong-Yurembam line at Imphal (New)S/S" whereas in Investment Approval the nomenclature is "LILO of Loktak-Imphal (POWERGRID) 132kV S/C at Imphal(New)".The petitioner should clarify whether they are same or not?
3. There is delay in the commissioning of the assets I, III and IV. The petitioner should explain along with PERT Chart, indicating the critical path;
4. As the petitioner has claimed tariff for Bus Reactors and it was not included in the investment approval, petitioner may submit copy of DPR of the same on which investment approval was granted;
5. There is cost over-run in Asset IV and no overall cost overrun in the rest of the three assets. But there is variation in cost of some of the items included in all the assets as per details given below:
Asset-I:
 - a. -79%(Less Expenses) in Transmission Line Material
 - b. +31%(More Expenses) in Civil Works.Asset-II:

+68%(More Expenses)in Civil Works

Asset-III:
 - a. -63.8%(Less Expenses) in Civil Works
 - b. -34%(less Expenses)in Substation Equipments

Asset-IV:

+281%(More Expenses)in Misc. civil works

The petitioner needs to explain f the above cost variation with documentary proof.

6. As the length of transmission line is changed, the approval of Standing Committee on transmission planning for NER for the same may be submitted;
7. The overall cost estimates at FR stage are found to be high as compared to actual cost in Assets-I,II & III. Detailed computation of FR estimates including the details of Assets (name of assets/equipment/date of order/ quantity and value) which were considered for preparing the basis of estimates may be submitted and the price levels at which these estimates were prepared. The indices at the time of preparation of FR, at the time of order and at the time of COD may be submitted;
8. Data for capital cost benchmarking in accordance with the commission's orders dated 27.4.2010 and 16.6.2010 on benchmarking of capital cost of 765/400 kV Transmission Lines and Sub-Stations.

Yours faithfully,

Sd/
(P.K. Sinha)
Assistant Chief (Legal)